

Minutes of Exim Facilitation Committee (EFC) meeting No. 07/AM23 dated 18/10/2022 for Import of Restricted Items

Meeting No. 07/AM23 of Exim Facilitation Committee (EFC) was held on 18.10.2022 at 3.00 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Dr. Astha Pant, Livestock Officer (Trade), D/o AH&D
- (iii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (iv) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (v) Shri Vinod Kumar, TO, SU Division, MoEF&CC
- (vi) Shri R.K.Jaiswal, Development Officer, M/o Heavy Industries
- (vii) Shri Gaurav Kumar, Technical Officer 'A', DRDO
- (viii) Dr. Satyender Kumar, Dy Director IC, DRDO
- (ix) Shri Kuldip Singh, Asst Director, MSME
- (x) Dr. Nilesh A. Pawar, DD (AQ), D/o Fisheries

3. Total number of cases considered in the meeting was **304**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **62** cases have been approved, **15** cases have been rejected, **28** cases have been closed and **199** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

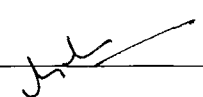
Part 1 D/o AH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY 00000490AM23	06.6.22	4000 nos Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022 DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Chitale Genus Abs (India) Private Limited HQRXIMLAPPLY 00000860AM23	25.07.2022	9 nos. Breeding Bulls Jersey Breed	1022110	Comments sought from DAHD on 26.07.2022 DAHD vide email dated 02.08.2022 has sought some information / documents from the applicant. The applicant replied directly to DAHD on 07.08.2022. DAHD vide email dated 07.09.2022 has sought some information / documents from the applicant. Reminder sent on 20.09.2022. DAHD informed the Committee that the case is under examination with them.
3.	KOUSALYA AGRO FARMS HQRXIMLAPPLY 00000910AM23	1.8.2022	60 nos. Purebred Boar Yorkshire, Purebred Gilts Yorkshire, Purebred Boar Landrace, Purebred Gilts Landrace etc.	1031000	DAHD vide OM dated 06.10.2022 has informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from DAHD.

4.	Raptakos Brett And Company Limited HQRXIMLAPPLY 00000961AM23	5.8.22	8 nos Broodmares [Age 5 To 12 Years] Sex Female [Breed – Thoroughbred] 1 no Stallion [Age 5 To 12 Years] Sex Male [Breed – Thoroughbred]	01012 100	Comments sought from DAHD on 10.08.2022 DAHD vide email dated 11.08.2022 has sought some information from the applicant. Reminders sent on 19.09.2022 and 17.10.2022. Applicant replied directly to DAHD on 18.10.2022. DAHD informed the Committee that the case is under examination with them.
5.	Hylasco Bio-Technology (India) Private Limited HQRXIMLAPPLY 00000971AM23	11.8.2 2	3000 nos Mice male and female	01061 900	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
6.	RED BARN FARM HQRXIMLAPPLY 00000975AM23	11.8.2 2	14 Nos Flying Mouse (Acrobates Pygmaeus) 20 Nos Steppe Vole Mouse (Lasiopodomys Brandtii) 16 Nos Pampas Cavy (Dolichotis App)	01061 900	Comments received from DAHD OM dated 06.10.2022. The Committee decided to seek comments from MoEF&CC (WL).
7.	Directorate of Animal Sheep Husbandry & Fisheries UT Ladakh HQRXIMLAPPLY 00000983AM23	11.8.2 2	120 nos Sheep Breed: Merino	01041 010	Recommended by DAHD vide OM dated 28.09.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 28.09.2022.

8.	MALABAR LIVE IMPEX HQRXIMLAPPLY 00001028AM23	19.8.2 2	30 Nos Gerbils (Dipodillus Spp) 15 Nos Naked Mole Rat (Heterocephalus Glober) 16 Nos Hopping Mouse (Notomys Olexis) 10 Nos Flying Mouse (Acrobates Pygmaeus)	01061 900	Comments received from DAHD OM dated 06.10.2022. The Committee decided to seek comments from MoEF&CC (WL).
9.	Zydus Lifesciences Limited HQRXIMLAPPLY 00001038AM23	22.08. 22	50 nos Beagle Dog Male (9- 18 Months) 50 nos Beagle Dog Female (9- 18 Months)	01061 900	Recommended by DAHD vide OM dated 13.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.10.2022.
10.	Kasey Van Gelder HQRXIMLAPPLY 00001062AM23	24.8.2 2	1 no Pet Dog (Name: Stinson, Breed: Cockapoo; DoB: 19.06.2019; Sex: Neutered Male; Color: Apricot; Microchip No.: 985113004371511)	01061 900	Recommended by DAHD vide OM dated 11.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 11.10.2022 and subject to submission of required documents.
11.	J STAR STUD FARM HQRXIMLAPPLY 00001108AM23	31.8.2 2	5 Nos Thoroughbred stallion (1) & broodmares (4)	01012 100	Recommended by DAHD vide OM dated 18.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.10.2022.

12.	Inguran Sorting Technologies LLP HQRXIMLAPPLY 00000073AM23	8.4.22	64741 Nos BOVINE SEX SORTED SEMEN	05111 000	Comments received from DAHD vide OM dated 01.09.2022. The Committee decided to seek clarification regarding purpose of import from the applicant. DL issued to the applicant on 11.10.2022. The Committee decided to send a reminder to the applicant.
13.	Chaitali Panchal HQRXIMLAPPLY 00001153AM23	8.9.22	1 No Havanese Mix Poodle, Female, Spayed, Name: Rosie; Microchip No.: 992000000311510	01013 010	Recommended by DAHD vide OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.10.2022 and subject to submission of required documents.
14.	Ansh Verma HQRXIMLAPPLY 00001161AM23	9.9.22	1 no Emotional Support Animal - Pet Dog	01061 900	For Ex-post Facto Approval.
15.	YASHAAN ZUBIN KHAMBATTA HQRXIMLAPPLY 00001164AM23	9.9.22	9 Nos Warmblood Horses For Equestrian Sports - Male (Colt/Gelding/Stallion) & Female (Fillies/Mares)	01012 990	Recommended by DAHD OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.10.2022.
16.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY 00001171AM23	10.9.22	80148 Nos BOVINE SEMEN	05111 000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case is under examination with them.

17.	JOSEP GOMBAU BALAGUE HQRXIMLAPPLY 00001186AM23	14.9.2 022	1 no. Pet Dog Name: Pinky, Breed: Maltese, DoB: 01.01.2021; Sex: Female; Color: White; Microchip No.: 992000000660956	10619 00	Recommended by DAHD vide OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.10.2022 and subject to submission of required documents.
18.	Usha Stud And Agricultural Farms Private Limited HQRXIMLAPPLY 00001181AM23	13.9.2 022	3 nos. Thoroughbred Mares	10121 00	Recommended by DAHD OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.10.2022.
19.	Mehra Stud And Agricultural Farms Private Limited HQRXIMLAPPLY 00001180AM23	12.9.2 022	2 nos. Thoroughbred Mares	10121 00	Recommended by DAHD OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.10.2022.
20.	VENKY'S (INDIA) LIMITED HQRXIMLAPPLY 00001205AM23	16.9.2 022	22680 nos. VVE004 SPF GRANDPARENT EGGS: (FEMALES/MALES)	40790 00	Recommended by DAHD OM dated 13.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.10.2022.
21.	BIONEEDS INDIA PRIVATE LIMITED	20.9.2 022	200 nos. 000656 CBA/J MICE (MALE /	10690 00	Recommended by DAHD OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated

	HQRXIMLAPPLY 00001223AM23		FEMALE)		06.10.2022.
22.	Soumi Sarkar HQRXIMLAPPLY 00001232AM23	21.9.2 022	2 nos. Pet Dog-shitzu breed	10619 00	Comments sought from DAHD on 26.09.2022 DAHD informed the Committee that they have sought some information / documents from the applicant.
23.	Kaja Kastner Yadav HQRXIMLAPPLY 00001247AM23	21.9.2 022	1 no. PET CAT	10619 00	Recommended by DAHD OM dated 13.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.10.2022.
24.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY 00001252AM23	24.9.2 022	165 Vials Male Cynomolgus monkey Liver Microsome, 10mg; Male Cynomolgus monkey Liver S9, 30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells	51199 99	Comments sought from DAHD on 27.09.2022 The Committee decided to also seek comments from MoEF&CC (WL).
25.	Vikas Goel HQRXIMLAPPLY 00001254AM23	26.9.2 022	1 no. Pet Cat Colour grey Breed DSH Species Feline	10619 00	DAHD vide OM dated 06.10.2022 has informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from DAHD vide OM dated 06.10.2022
26.	PIYAPAN ATIPATYA HQRXIMLAPPLY	26.9.2 022	1 no. NAME: MUTU, BREED: HOLLAND LOP, GENDER:	10614 00	Comments sought from DAHD on 27.09.2022 

	00001261AM23		MALE, HAIR COLOR: LIGHT GRAY		
27.	Michelle Sidwell HQRXIMLAPPLY 00001267AM23	27.9.2 022	1 no. Dog (Name: Lady; Breed: English Cocker Spaniel DoB: 10.11.2021; Sex: Female; Microchip no.: 858000000027955)	10619 00	Recommended by DAHD vide OM dated 13.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.10.2022 and subject to submission of required documents.
28.	Michelle Sidwell HQRXIMLAPPLY 00001334AM23	7.10.2 022	1 no. Dog	10619 00	The applicant has made duplicate application. In view of the above, the Committee decided to Close the application.
29.	Sonam Jain HQRXIMLAPPLY 00001262AM23	27.9.2 022	1 no. Pet Name Mikki , Breed Golden Retriever , Microchip=985113006689072	10130 10	Comments sought from DAHD on 28.09.2022 DAHD informed the Committee that the case is under examination with them.
30.	Ardhendu Prasad Nanda HQRXIMLAPPLY 00001203AM23	15.9.2 022	1 no. Pet Dog	10619 00	Recommended by DAHD OM dated 13.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.10.2022 and subject to submission of required documents.
31.	Ritika Sharma HQRXIMLAPPLY 00001263AM23	27.9.2 022	1 no. Pet Dog	10690 00	Recommended by DAHD OM dated 13.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated

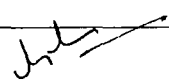
					13.10.2022 and subject to submission of required documents.
32.	Akanksha Biswas HQRXIMLAPPLY 00001280AM23	28.9.2 022	1 no. Dog.	10649 90	Recommended by DAHD OM dated 13.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 13.10.2022 and subject to submission of required documents.
33.	Akanksha Biswas HQRXIMLAPPLY 00001297AM23	2.10.2 022	1 no. Dog	10130 1	The applicant has submitted duplicate applications. In view of the above, the Committee decided to Close the application.
34.	Pawtential K9 HQRXIMLAPPLY 00001289AM23	30.9.2 022	10 nos. Dogs	10619 00	The Committee noted that the purpose of import is Breeding. In this regard, the Committee decided to Reject the application.
35.	Chhaya V Visani HQRXIMLAPPLY 00001305AM23	3.10.2 022	1 no. CANINE, MALTESE (BREED) WHITE COLOUR, AGE -15 YEARS	10619 00	The applicant has withdrawn the application. In view of the above, The Committee decided to Close the case.
36.	AKASH INTERNATIONAL HQRXIMLAPPLY 00001249AM23	27.9.2 022	500 nos. Goats	10420 00	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.

37.	AKASH INTERNATIONAL HQRXIMLAPPLY 00001273AM23	27.9.2 022	500 nos. live Goat	10420 00	The applicant has submitted duplicate application In view of the above, The Committee decided to Close the case.
38.	National Brain Research Centre HQRXIMLAPPLY 00001313AM23	4.10.2 022	20 nos. 006494B6CBA-Tg (HDexon1) 62Gpb/3J Hemizygous(10Male)&006494 B6CBA- Tg(HDexon1)62Gpb/3J NCAR(10female)	10690 00	Comments sought from DAHD on 06.10.2022 DAHD informed the Committee that the case is under examination with them.
39.	Hitesh Tuli HQRXIMLAPPLY 00001312AM23	4.10.2 022	1 no. Pet labrador retriever, male, 7 months, yellow	10619 00	Comments sought from DAHD on 06.10.2022 DAHD informed the Committee that the case is under examination with them.
40.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY 00001315AM23	4.10.2 022	152 nos. BALB/cJ (Jax Strain No- 000651); C.129S1(B6)- Nt5etm1Lft/J (Jax Strain No- 027925); B6.129S1- Nt5etm1Lft/J (Jax Strain No- 018986) etc.	10619 00	Comments sought from DAHD on 06.10.2022 DAHD informed the Committee that the case is under examination with them.
41.	Shaqueen Thompson HQRXIMLAPPLY 00001322AM23	6.10.2 022	1 no. Pet Dog	10619 00	Comments sought from DAHD on 06.10.2022 DAHD informed the Committee that the case is under examination with them.

42.	Council Of Scientific And Industrial Research HQRXIMLAPPLY 00001321AM23	5.10.2 022	225 nos. Mice	10619 00	Comments sought from DAHD on 06.10.2022 DAHD informed the Committee that the case is under examination with them.
43.	LUIGI ROVEDA HQRXIMLAPPLY 00001320AM23	4.10.2 022	1 no. CAT NICE FELINO AZUL RUSO FEMALE	10619 00	Comments sought from DAHD on 06.10.2022 DAHD informed the Committee that the case is under examination with them.
44.	GIUSEPPA RIZZO HQRXIMLAPPLY 00001319AM23	4.10.2 022	1 no. DOG BRICO CANINA MESTIEO MALE	10619 00	Comments sought from DAHD on 06.10.2022 DAHD informed the Committee that the case is under examination with them.
45.	MUKTESHWAR STUD LLP HQRXIMLAPPLY 00001328AM23	5.10.2 022	7 nos. Live Thorough Bred Horses	10129 90	Comments sought from DAHD on 07.10.2022 DAHD informed the Committee that the case is under examination with them.
46.	JANINA LASKOWSKA HQRXIMLAPPLY 00001331AM23	7.10.2 022	1 no. PET DOG	10619 00	Comments sought from DAHD on 07.10.2022 DAHD informed the Committee that the case is under examination with them.
47.	JANINA LASKOWSKA HQRXIMLAPPLY 00001332AM23	7.10.2 022	1 no. PET DOG	10619 00	The applicant has submitted duplicate application. In view of the above, The Committee decided to Close the case.

48.	Charmaine Trisha Bucholtz HQRXIMLAPPLY 00001339AM23	10.10. 2022	2 nos. Maltese Dogs as Pets	10690 00	Comments sought from DAHD on 10.10.2022 DAHD informed the Committee that the case is under examination with them.
49.	Regional Centre for Biotechnology HQRXIMLAPPLY 00001341AM23	10.10. 2022	30 nos. Mice	10130 90	Comments sought from DAHD on 10.10.2022 DAHD informed the Committee that the case is under examination with them.
50.	Jody Beth-Violeta Richards- Srivastava HQRXIMLAPPLY 00001352AM23	11.10. 22	1 no DOG: BLACK, WHITE, GREY MORKIE	01069 000	Comments sought from DAHD on 11.10.2022 DAHD informed the Committee that the case is under examination with them.
51.	Anna Katrina Otteliaana Luukkonen HQRXIMLAPPLY 00001357AM23	11.10. 22	1 no. PET DOG	01069 000	Comments sought from DAHD on 11.10.2022 DAHD informed the Committee that the case is under examination with them.
52.	Ashim Kapoor HQRXIMLAPPLY 00001364AM23	12.10. 22	2 nos. Therapy Dogs/morkies	01061 900	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that the case is under examination with them.
53.	Ashim Kapoor HQRXIMLAPPLY	12.10. 22	2 nos. Therapy Dogs/morkies	01061 900	The applicant has submitted duplicate application. In view of the above, The Committee decided to Close

	00001365AM23				the case.
54.	Ashim Kapoor HQRXIMLAPPLY 00001358AM23	11.10. 22	2 nos. Therapy Dogs/morkies	01061 900	The applicant has submitted duplicate application. In view of the above, The Committee decided to Close the case.
55.	APAGU TRADING HQRXIMLAPPLY 00001369AM23	12.10. 22	6 nos. RIDING HORSES	01012 910	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that they have sought some information / documents from the firm.
56.	Suven Life Sciences Limited HQRXIMLAPPLY 00001371AM23	12.10. 22	200 nos. WISTAR HAN RATS	01069 000	Comments sought from DAHD on 13.10.2022 The Committee decided to also seek comments from MoEF&CC (WL).
57.	Bhumin Shah HQRXIMLAPPLY 00001375AM23	12.10. 22	1 no. of Dog	01061 900	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that the case is under examination with them.
58.	Spoorthi Tammareddi HQRXIMLAPPLY 00001222AM23	20.9.2 022	1 no. Pet Dog	10619 00	For Ex-post facto approval.
59.	Yash K Patel HQRXIMLAPPLY 00001220AM23	19.9.2 022	1 no. Pet Dog	10619 00	Recommended by DAHD vide OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 06.10.2022 and subject to submission of required documents.



60.	Alexis Villarreal HQRXIMLAPPLY 00001231AM23	21.9.2 022	1 no. Personal spayed dog I am bringing with me	10130 10	For Ex-post facto approval.
61.	Shikha Mundkur D/O Sudhir Mundkur HQRXIMLAPPLY 00001366AM23	12.10. 22	09 Nos Riding Horses For Sports Activity, (Age-01 To 20 Years) (Sex- Mares/Gelding/Stallions)	01012 990	Comments sought from DAHD on 18.10.2022. The applicant has been requested to submit clarification regarding purpose of import vide letter dated 18.10.2022.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
62.	FRANCIS AMBROSE FERNANDES , RAIGAD HQRXIMLAPPLY 00397136AM22	22.03. 2022	1 nos TURTLE (Name: Denver; Scientific Name trachemys scripta; Breed- Pond Slider; Sex-Male; DOB-16.05.2002, Color- Green; Microchip No. – 900215002034225)	01062 000	Comments received from DAHD vide OM dated 01.04.2022. Comments sought from MoEF&CC (WL) on 07.04.2022. MoEF&CC (WL) vide letter dated 30.09.2022 has sought information / documents from the applicant. The Committee decided to send a reminder to the applicant.
63.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATIO N CENTRE SOCIETY	23-05- 2022	292.0 NOS Giraffe Giraffa Camelopardalis (Male – 5 Nos & Female – 7 Nos) And Zebra Equus Sp. (Male – 20 Nos & Female – 30 Nos) , etc.	10619 00	Comments sought from DAHD on 24.05.2022. DAHD vide email dated 01.06.2022 had sought some information from the applicant. The applicant replied vide email dated 01.06.2022. DAHD vide OM dated 30.08.2022 has recommended import of 50 Nos of Zebra and 50 Nos of Spider Monkey.

	HQRXIMLAPPLY 00000386AM23		[Total : 12 Species]		Comments sought from MoEF (WL) on 24.05.2022. MoEF&CC (WL) vide letter dated 20.06.2022 have recommended import of 04 Species. MoEF&CC (WL) vide letter dated 08.08.2022 have recommended import of 03 additional Species. Further, they have requested firm to submit documents/ information with respect to other 05 Species. Reminders sent to applicant on 07.07.2022, 22.07.2022 and 08.09.2022. The Committee decided to send a reminder to the firm.
64.	Shivamshu Ati HQRXIMLAPPLY 00000746AM23	11.07. 2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	10620 00	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022.
65.	Alpana Roy HQRXIMLAPPLY 00000847AM23	22.07. 2022	3 nos. Galah Cockatoo & Amazon Parrot, Rose breasted Galah Cockatoo(Pet Birds)	10632 00	Comments sought from DAHD on 26.07.2022. DAHD vide email dated 27.07.2022 has sought some information / documents from the applicant. Reminder sent on 16.08.2022. The applicant replied directly to DAHD. DAHD vide email dated 05.09.2022 has sought some information from the applicant. The applicant replied directly to DAHD on 05.09.2022. DAHD vide email dated 20.09.2022 has sought some

					information / documents from the applicant. Reminder sent on 17.10.2022. The Committee decided to send a Final Reminder to the applicant. Comments sought from MoEF&CC (WL) on 26.07.2022.
66.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00000887AM23	27.7.2022	66 nos. Domestic Chinchilla, Red Squirrel And Rock Cavy Guinea Pig (Kerodon Rupestris)	1061900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant. Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. The Committee decided to send a Final Reminder to the applicant.
67.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00000883AM23	27.7.2022	48 nos. Wagner's Gerbil (Gerbillus Dasyurus), Spinifex Hopping Mouse (Notomys Olexis) And Bushytailed Jird (Sekeetamys Calurus)	1061900	Comments received from DAHD vide OM dated 04.08.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 17.08.2022 has sought some information / documents from the firm. Reminder sent on 02.09.2022, 17.09.2022, 02.10.2022 and 17.10.2022. The Committee decided to send a Final Reminder to the applicant.
68.	Hakim Khushnood	29.7.2	1 no.	10632	Comments sought from DAHD on 02.08.2022.

	HQRXIMLAPPLY 00000900AM23	022	African Grey Parrot	00	DAHD vide email dated 18.08.2022 has sought some information from the firm. Reminders sent on 29.08.2022 and 20.09.2022. The applicant replied directly to DAHD vide email dated 26.09.2022
					Comments sought from MoEF&CC (WL) on 02.08.2022. MoEF&CC (WL) vide letter dated 20.08.2022 has sought some information / documents from the applicant. Reminder sent on 17.10.2022. The Committee decided to send a Reminder to the applicant.
69.	Punam Acharya HQRXIMLAPPLY 00000056AM23	6.4.22	1 no AFRICAN GREY PARROT 2 YEAR OLD	01013 020	Comments received from DAHD vide OM dated 30.08.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) informed the Committee that the case is under examination with them.
70.	West Bengal Zoo Authority HQRXIMLAPPLY 00001054AM23	16.8.2 2	1 no Red Panda (Ailurus fulgens fulgens)	01061 100	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 26.08.2022. MoEF&CC (WL) vide email dated 26.08.2022 has sought some documents from the applicant. Reminders sent on 10.09.2022, 25.09.2022 and 10.10.2022. The Committee decided to send a reminder to the applicant.
71.	MALABAR LIVE IMPEX HQRXIMLAPPLY 00001110AM23	1.9.22	22 nos. Scarlet Macaw; Yellow Naped Amazon; African Grey Parrot etc	01063 200	Comments sought from MoEF&CC (WL) on 01.09.2022. Comments sought from DAHD on 01.09.2022. DAHD vide email dated 20.09.2022 has sought some information from the applicant. The applicant replied directly to DAHD on 21.09.2022.

72.	West Bengal Zoo Authority HQRXIMLAPPLY 00001117AM23	2.9.22	2 nos Red Panda (Ailurus fulgens fulgens)	01061 900	Comments received from DAHD vide OM dated 23.09.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 06.09.2022 has sought some documents from the applicant. Reminders sent on 21.09.2022 and 06.10.2022. The Committee decided to send a reminder to the applicant.
73.	West Bengal Zoo Authority HQRXIMLAPPLY 00001118AM23	2.9.22	1 nos Red Panda (Ailurus fulgens fulgens)	01061 900	Comments received from DAHD vide OM dated 23.09.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 06.09.2022 has sought some documents from the applicant. Reminders sent on 21.09.2022 and 06.10.2022. The Committee decided to send a reminder to the applicant.
74.	West Bengal Zoo Authority HQRXIMLAPPLY 00001119AM23	2.9.22	2 Nos SIBERIAN TIGER (Panthera tigris altaica)	01061 900	Comments received from DAHD vide OM dated 23.09.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 06.09.2022 has sought some documents from the applicant. Reminders sent on 21.09.2022 and 06.10.2022. The Committee decided to send a reminder to the applicant.
75.	Palamur Biosciences Private Limited HQRXIMLAPPLY 00001224AM23	20.9.2022	200 nos. Cynomolgus Monkeys (Macaca Fascicularis)	10611 00	Recommended by DAHD OM dated 13.10.2022. Comments sought from MoEF&CC (WL) on 20.09.2022.

76.	ZOO AUTHORITY OF KARNATAKA HQRXIMLAPPLY 00001233AM23	21.9.2 022	4 nos. TUFTED CAPUCHIN (Sapajus apella ssp.apella) - FEMALE	10611 00	Recommended by MoEF&CC (WL) vide letter dated 14.09.2022.
					Recommended by DAHD OM dated 13.10.2022.
					The Committee decided to Approve the case on the basis of comments received from MoEF&CC (WL) vide letter dated 14.09.2022 and DAHD vide OM dated 13.10.2022, subject to further approval of Competent Authority.
77.	MALABAR LIVE IMPEX HQRXIMLAPPLY 00001336AM23	8.10.2 022	56 nos. Hyacinth Macaw; Red Lored Amazon; Scarlet Macawblue Gold Macaw And Eclectus Parrot	10632 00	Comments sought from MoEF&CC (WL) on 10.10.2022.
					Comments sought from DAHD on 10.10.2022.
					DAHD vide email dated 19.10.2022 has sought information / documents from the firm.
78.	ZOO AUTHORITY OF KARNATAKA HQRXIMLAPPLY 00001374AM23	12.10. 22	1 no. AFRICAN CHEETAH (Acinonyx jubatus) - FEMALE	01061 900	Recommended by MoEF&CC (WL) vide letter dated 11.10.2022.
					Comments sought from DAHD on 13.10.2022.
					DAHD informed the Committee that the case is under examination with them.
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

79.	A & S CREATIONS HQRXIMLAPPLY 00178612AM22	07.09. 21	3 nos. of Other (Orni Track – 10 transmitter)	85269 190	The Committee decided to Close the case due to non submission of required NoC from State Government despite repeated reminders.
80.	A & S CREATIONS, HQRXIMLAPPLY 00297263AM22	24.12. 2021	2 nos. GPS Vertex with standard accessories	85269 190	The Committee decided to Close the case due to non submission of required NoC from State Government despite repeated reminders.
81.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00202368AM22	20.10. 2021	2 nos. GPS Vertex Collars with standard accessories	85269 190	The Committee decided to Close the case due to non submission of required NoC from State Government despite repeated reminders.
82.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00000200AM23	29.4.2 2	2 Nos Ornitela Solar GPS GSM Tag with standard accessories	85269 190	The Committee decided to Close the case due to non submission of required NoC from State Government despite repeated reminders.
83.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY	17-05- 2022	160.0 VLS 1.tMale Cynomolgus Monkey Liver Microsomes, CITES, 10 mg., and Male Cynomolgus	51199 99	Comments sought from MOEF (WL) on 19.05.2022. MoEF&CC (WL) vide letter dated 01.07.2022 has sought some information from the applicant. Reminder sent on 12.07.2022. Reply from the firm referred to MoEF&CC

	00000334AM23		Monkey Liver S9, CITES, 30 mg and., Male Cynomolgus Monkey Cryo suspension Hepatocytes, CITES, 5 million		(WL) on 28.07.2022. MOEF&CC (WL) informed the Committee that the documents submitted by the firm are incomplete. DL issued to the firm on 17.10.2022.
84.	A & S CREATIONS HQRXIMLAPPLY 00000399AM23	26-05-2022	23.000 NOS Lotek V2E 152D with Standard accessories	85269 190	Comments sought from MOEF (WL) on 26.05.2022. MoEF&CC (WL) vide letter dated 30.06.2022 has requested permission from CWW, Madhya Pradesh. The Committee decided to send a Final Reminder to the firm.
85.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY 00000540AM23	14-06-2022	1 SET Tranquilizer Gun G.U.T. 50 with all accessories	93040 000	Recommended by MoEF&CC (WL) vide letter dated 18.10.2022. The Committee decided to Approve the case for supply to PFA, Rescue Centre Wardha (Maharashtra), subject to conditions mentioned in the MoEF&CC (WL) letter dated 18.10.2022.
86.	Dawell Lifescience Private Limited HQRXIMLAPPLY 00000630AM23	24-06-2022	85.000 NOS Tranquilizer guns and accessories Are Used for examine animal and providing them medicine for there	93059 900	Comments sought from MOEF (WL) on 27.06.2022. MoEF&CC (WL) vide letter dated 03.08.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (WL) on 12.08.2022. MoEF&CC (WL) vide email dated 12.08.22 has sought some documents from the firm. Reminder sent on 17.08.2022. Reply from the firm referred to MoEF&CC (WL) on 18.08.2022. MoEF&CC (WL) informed the Committee that the firm needs to submit NoC of all the concerned Chief Wildlife Warden. DL issued to the firm on 17.10.2022.

					The Committee decided to send a reminder to the applicant.
87.	BELIEVERK HQRXIMLAPPLY 00000773AM23	13.7.2 2	10000 KGS AGARWOOD	12119 080	Comments sought from MOEF (WL) on 18.07.2022. Reminder sent on 18.08.2022. MOEF&CC (WL) vide letter dated 12.09.2022 has sought some documents from the firm. The Committee decided to send a reminder to the applicant.
88.	A & S CREATIONS HQRXIMLAPPLY 00000918AM23	2.8.22	2 no. Telonics "MOD-400-3 Collars" with standard accessories	85269 190	Comments sought from MOEF (WL) on 03.08.2022. MOEF&CC (WL) vide letter dated 01.09.2022 has sought some documents from the firm. Reminder sent on 30.09.2022. The Committee decided to send a reminder to the applicant.
89.	A & S CREATIONS HQRXIMLAPPLY 00001082AM23	25.8.2 2	2 Nos Vectronics " Vertex Plus GPS Collar"	85269 190	Comments sought from MOEF (WL) on 29.08.2022.
90.	A & S CREATIONS HQRXIMLAPPLY 00001132AM23	5.9.22	3 nos Vectronic "Vertex Plus GPS Collar "	85269 190	The Committee decided to Close the case due to withdrawal of NoC from CWLW, Arunachal Pradesh.
91.	A & S CREATIONS, N.DELHI	22.9.2 022	8 nos. E-Obs GPS Collars with	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant

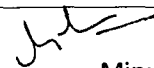
	HQRXIMLAPPLY 00001238AM23		standard accessories		replied vide email dated 17.10.2022.
92.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00001237AM23	22.9.2 022	1 no. Lotek Litetrack 130 Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022.
93.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00001244AM23	23.9.2 022	2 nos. Lotek Litetrack 150 Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022.
94.	Alqadeer Global Overseas (Opc) Private Limited HQRXIMLAPPLY 00001213AM23	17.9.2 022	60000 kgs. Dry clean cattle Horn Hollows	50790 90	Comments sought from MOEF (WL) on 27.09.2022.
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
95.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY 00000430AM23	30-05- 2022	200 NOS Transgenic Zebra fish embryos for research purpose which are not available in India	30119 00	D/o Fisheries has informed that applicant may be asked to submit relevant certifications from exporting country. DL issued to the applicant on 12.09.2022. The Committee decided to send a reminder to the

					applicant.
96.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY 00000431AM23	31-05- 2022	200 NOS Transgenic zebra fish 24embryos for research purpose	30119 00	D/o Fisheries has informed that applicant may be asked to submit relevant certifications from exporting country. DL issued to the applicant on 12.09.2022. The Committee decided to send a reminder to the applicant.
97.	PRASANJIT ROY HQRXIMLAPPLY 00000429AM23	31-05- 2022	1100000000.0 NOS LIVE PANGASIUS FISH FRY FINGERLINGS	30199 00	Comments received from D/o Fisheries vide letter dated 17.08.2022. The Committee decided to defer the case on the basis of comments received from D/o Fisheries.
98.	NITTA GELATIN INDIA LIMITED HQRXIMLAPPLY 00000567AM23	16-06- 2022	640000.0 KGS Processed/Demineralized Fish Scale And Semi Processed Fish Scales	51191 90	Recommended by D/o Fisheries vide letter dated 03.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 03.10.2022.
99.	Aqua World HQRXIMLAPPLY 00000573AM23	13-06- 2022	1500000.0 NOS Tiger Barb (Puntius Tetrazona) And Black Ruby Barbs (Puntius Nigrofasiatus) Etc	30110 00	Comments sought from D/o Fisheries on 20.06.2022. D/o Fisheries has informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. The importer may be asked to submit the same in prescribed format. DL issued to the applicant on 17.08.2022. Reminder sent on 01.09.2022. The Committee decided to send a reminder to the firm.
100.	TEWARI ENTERPRISES PRIVATE	23-06- 2022	2,00,00,00,000 NOS Live Pangasius Fish Fry	30199 00	D/o Fisheries informed the Committee that a quarantine facility is not present at the importer's premises.

	LIMITED HQRXIMLAPPLY 00000619AM23		Fingerlings		In view of the above, the Committee decided to Reject the application.
101.	KOIFISH INDIA NISHIKIGOI HQRXIMLAPPLY 00000649AM23	28-06-2022	302000.0 NOS Angel Fishtpterothyllum Scalare And Cardinal Tetratparacheiroidon Axelrodi, etc	30111 00	Recommended by D/o Fisheries vide letter dated 03.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 03.10.2022.
102.	ENIYA AQUATICS HQRXIMLAPPLY 00000691AM23	04-07-2022	818996.0 NOS Angel Fish – Pterophyllum Scalare, Black Ghost – Apteronotus Albifrons And Discus – Symphysodon, etc	30111 00	Recommended by D/o Fisheries vide letter dated 03.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 03.10.2022.
103.	THE OTHER AQUARIST HQRXIMLAPPLY 00000803AM23	14.07.2022	1150000 nos. Ornamental Fish	30110 00	Recommended by D/o Fisheries vide letter dated 03.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 03.10.2022.
104.	CHOLA AQUATIC HQRXIMLAPPLY 00001037AM23	20.8.22	678000 nos. Ornamental Fish	03011 900	Comments sought from D/o Fisheries on 23.08.2022. D/o Fisheries vide letter dated 03.10.2022 has sought application in prescribed format from the firm. The Committee decided to send a reminder to the firm.
105.	Grand koi Pond And Garden LLP	2.9.22	5000 nos.	03011 900	Comments sought from D/o Fisheries on 05.09.2022 D/o Fisheries vide letter dated 03.10.2022 has sought

	HQRXIMLAPPLY 00001122AM23		LIVE FANCY CARPS (CYPRINUS CARPIO)		application in prescribed format from the firm. The Committee decided to send a reminder to the firm.
106.	THE COLORS HQRXIMLAPPLY 00001125AM23	2.9.22	1,57,500 nos. Ornamental Fish	03011 000	Recommended by D/o Fisheries vide letter dated 03.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 03.10.2022.
107.	MODERN PET CENTRE HQRXIMLAPPLY 00001185AM23	13.9.2 022	1174500 nos. Ornamental Fish	30110 00	Comments sought from D/o Fisheries on 15.09.2022 D/o Fisheries vide letter dated 18.10.2022 has sought application in prescribed format from the firm.
108.	SHOWOFF PETS (OPC) PRIVATE LIMITED HQRXIMLAPPLY 00001246AM23	23.9.2 022	3995500 nos. Ornamental Fish	30111 00	Recommended by D/o Fisheries vide letter dated 18.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 18.10.2022.
109.	ARAZEE INDUSTRIES HQRXIMLAPPLY 00001325AM23	6.10.2 022	5690000 nos. Ornamental Fish	30111 00	Recommended by D/o Fisheries vide letter dated 18.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 18.10.2022.

Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
110.	Axora Resources Limited, Kolkata HQRXIMLAPPLY 00281039AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022.
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
111.	Caterpillar India Engineering Solutions Pmc-V Private Limited HQRXIMLAPPLY 00000193AM23	28-04-2022	142.0 NOS PMC-V and IS-Power-Switch 6T2SM ect, ect.	85371000 ,85176290, 84715000, 85312000, 85176990	Comments sought from MHI on 25.05.2022. MHI vide OM dated 22.08.2022 has informed that the item does not pertain to them. It may pertain to MeitY. In this regard, the Committee decided to refer the application to MeitY for their comments / inputs. Application referred to MeitY on 30.08.2022. MeitY vide email dated 26.09.2022 has informed that comments of M/o



					Mines may be sought. The Committee decided to seek comments from M/o Mines. Comments sought from M/o Mines on 06.10.2022.
Part 7	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
112.	Mahabir Prasad Bhimsen HQRXIMLAPPLY 00001139AM23	7.9.22	500 MT Iron and Steel Shaft Scrap	73269 080	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
113.	DLF Cyber City Developers Limited HQRXIMLAPPLY 00001173AM23	12.9.2022	1 no. USED DG SET -1500 KVA (DIESEL GENERATOR SET)	85021 320	Comments sought from MHI on 15.09.2022. MHI vide OM dated 18.10.2022 has sought some information / documents from the firm.
114.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY 00001298AM23	3.10.2022	4 nos. Tunnel Boring Machine 6.64 M 945 KW Make CRCHI - Remanufactured	84303 120	Recommended by MHI vide OM dated 19.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MHI OM dated 19.10.2022.

Part 8	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
115.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000265AM23	9.5.22	31 nos PHANTOM TMX 6410 alongwith all cables, software & accessories, PHANTOM VEO 1010 alongwith all cables, software & accessories, PHANTOM VEO 440 alongwith all cables, software & accessories, etc	85258 100	Comments sought from DRDO and ISRO on 15.09.2022. DRDO vide email dated 21.09.2022 has sought some information / documents from the firm. Reply from the firm referred to DRDO on 19.10.2022.
116.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY 00000495AM23	7.6.22	1 no VRI-VEO-340L-18GB-M HIGH SPEED CAMERA PHANTOM VEO-340L, MONO 18GB MEMORY 12- BIT, 1 US	85258 100	For Ex-post facto Approval.
117.	Wildlion Technologies Private Limited HQRXIMLAPPLY 00001304AM23	3.10.2 022	2 nos. RZR Gen II HD-E 1-6x24 VMR-2 MOA [Riflescope] and Venom 5-25x56 FFP EBR-7C MOA [Riflescope]	90131 010	Comments sought from DRDO on 03.10.2022. DRDO informed the Committee that the case is under examination with them.

118.	BOSCH LIMITED HQRXIMLAPPLY 00000681AM23	4.7.22	29280 nos. Fixed dome 2MP 3-9mm auto IP66NDE-4502- ALF.01U.379.279, Bullet 5MP HDR 3.2-10mm IP66 IK10 IRNBE-3503-AL- PF.01U.396.879, Turret camera 2MP HDR 100? IK08 IRNTV- 3502-F03L-PF.01U.360.363, etc	85258 300	Comments sought from DRDO on 04.10.2022. DRDO vide email dated 18.10.2022 has sought some information / documents from the firm.
119.	BOSCH LIMITED HQRXIMLAPPLY 00000682AM23	4.7.22	65558.0 nos. DINION IP 5000 HD 1080p cameraNBN-50022- CF.01U.283.895, Fixed dome 12MP 360? IVANIN-70122- F1AF.01U.290.593, FLEXIDOME IP 7000 VR 720p 3-9mm IVANIN-73013- A3AF.01U.314.808, etc	85258 300	Comments sought from DRDO on 04.10.2022. DRDO vide email dated 18.10.2022 has sought some information / documents from the firm.
120.	BOSCH LIMITED HQRXIMLAPPLY 00000683AM23	4.7.22	29680 nos. Fixed dome 2MP 3-9mm auto IP66NDE-4502- ALF.01U.379.279, Turret camera 5MP HDR 100? IK08 IRNTV-3503-F03L- PF.01U.360.361, Dome 5MP 100? Fixed IK08NDV-3503- F03-PF.01U.360.365, etc	85258 300	Comments sought from DRDO on 04.10.2022. DRDO vide email dated 18.10.2022 has sought some information / documents from the firm.

121.	Foxconn Hon Hai Technology India Mega Development Private Limited HQRXIMLAPPLY 00001077AM23	26.8.22	1 Set HSV (High Speed video camera) VEO710L	85258 100	Comments received from DRDO vide email dated 18.10.2022. The Committee decided to seek details regarding End User from the firm.
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
122.	Pon Pure Chemical India Private Limited HQRXIMLAPPLY 00000945AM23	6.8.22	2000 MT ISOPAR – L 4000 MT Exxsol D40	27101 290	Comments sought from M/o P&NG on 08.08.2022. M/o P&NG informed the Committee that case is under examination with them.
123.	Honda India Power Products Limited HQRXIMLAPPLY 00001041AM23	22.8.22	86 kgs Gasoline, California Cert Fuel E10 (Premium LEV III)	27101 219	Comments sought from M/o P&NG on 29.08.2022. M/o P&NG vide email dated 14.09.2022 has sought some clarification from the firm. Reply from the firm referred to M/o P&NG on 17.10.2022. M/o P&NG informed the Committee that case is under examination with them.
124.	Interglobe Aviation Limited HQRXIMLAPPLY 00000960AM23	9.8.22	650000 MT AVIATION TURBINE FUEL JET A1	27101 920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that case is under examination with them.

125.	Pon Pure Chemical India Private Limited HQRXIMLAPPLY 00001155AM23	8.9.22	1000 MT ISOPAR - E	27101 290	Comments sought from M/o P&NG on 09.09.2022. M/o P&NG informed the Committee that case is under examination with them.
126.	The Automotive Research Association Of India HQRXIMLAPPLY 00001182AM23	13.9.2 022	121810 kgs. CEC Legislative Fuel RF-06-03 (EURO IV Diesel); Diesel, EURO-6 Cert Fuel B7; CEC Legislative Fuel RF-06-99 (EURO III Diesel) etc.	27101 944, 27102 020, 27101 241,	Comments sought from M/o P&NG on 15.09.2022. M/o P&NG vide email dated 14.10.2022 has sought clarification from the firm. The Committee decided to send a reminder to the firm.
127.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY 00001227AM23	20.9.2 022	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101 920	The firm vide letter dated 20.09.2022 has been requested to submit Technical specification of the item intended to be imported. The Committee decided to send a reminder to the firm.
128.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY 00001256AM23	21.9.2 022	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101 249	Comments sought from M/o P&NG on 27.09.2022. M/o P&NG informed the Committee that case is under examination with them.
129.	Caterpillar India Private Limited HQRXIMLAPPLY 00001356AM23	11.10. 22	24360 ltrs. CARCAL EN590 Class 4 (2014048)	27102 090	Comments sought from M/o P&NG on 11.10.2022. M/o P&NG vide email dated 17.10.2022 has sought technical specifications from the firm. Reply from the firm referred to M/o P&NG on 20.10.2022.

130.	HPCL-Mittal Energy Limited HQRXIMLAPPLY 00001378AM23	13.10. 22	20 ltrs. CYNDIESEL (TACOIL)	27101 990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm.
Part 10	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
131.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029519AM22	29.04. 21	10 Nos Radar Apparatus	85261 000	Comments received from DGCA vide email dated 13.07.2022. Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needs to obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021. The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 13.04.2022 has sought some information / documents from the firm. Reminders sent on 03.05.2022 and 18.05.2022. Reply from firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some

					information/documents from the firm. Reminders sent on 31.08.2022, 15.09.2022 and 30.09.2022. Final Reminder sent on 15.10.2022. The Committee decided to Close the case due to no reply from the firm.
132.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY 00227993AM22	27.10. 21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR-Ethernet)	85261 000	Comments received from DGCA vide email dated 17.10.2022. Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022. DoT vide letter dated 21.01.2022 has sought some information from the applicant. Reply from applicant referred to DoT on 11.03.2022. DoT vide letter dated 28.03.2022 has sought some information from the firm. Reminders sent on 13.04.2022, 28.04.2022, 17.08.2022 and 31.08.2022. The Committee decided to Close the case due to no reply from the firm.
133.	DSE Technologies Private Limited, Bhopal HQRXIMLAPPLY 00298452AM22	24.12. 21	4 nos. Vehicle Antenna 100-520 MHz	85291 012	Comments received from DoT vide letter dated 04.01.2022. Comments sought from M/o Civil Aviation on 31.12.2021. Reminder sent to DGCA on 06.10.2022.
134.	NAVICOM SYNERGIES PRIVATE LIMITED	19.4.2 2	90 nos. UAV Long Range Radar Altimeter LR-D1, Standard Radar Altimeter US-D1 and DIGITAL DATA LINK 10 W	85261 000	Comments sought from M/o Civil Aviation on 20.04.2022. Reminder sent on 17.08.2022. Reminder sent to DGCA on 06.10.2022. Comments sought from DoT vide letter dated 12.05.2022. DoT vide letter dated 25.05.2022 has sought some

	HQRXIMLAPPLY 00000139AM23		LINEAR AMPLIFIER		information / documents from the firm. Reminder sent on 09.06.2022. Reply from the firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reminders sent on 31.08.2022, 15.09.2022 and 30.09.2022. Final Reminder sent on 15.10.2022. The Committee decided to Close the case due to no reply from the firm.
135.	ELEKTRONIK LAB HQRXIMLAPPLY 00000168AM23	25.4.2 2	33 Nos SE 125 Transmitter	85269 140	Comments sought from DoT vide letter dated 12.05.2022. DoT vide letter dated 23.05.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 06.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reply from the firm referred to DoT on 08.09.2022. Comments sought from M/o Civil Aviation on 26.04.2022. Reminder sent on 17.08.2022 and 6.10.2022.
136.	TATA MOTORS PASSENGER VEHICLES LIMITED HQRXIMLAPPLY 00000290AM23	06-05- 2022	4000 NOS Vehicle Radar	85269 190	Comments sought from M/o Civil Aviation on 13.05.2022. Reminder sent on 05.08.2022. Reminder sent to DGCA on 06.10.2022. Comments sought from DoT vide letter dated 13.05.2022. DoT vide letter dated 23.05.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 07.06.2022.

					DoT vide letter dated 15.06.2022 has sought some more information from the firm. Reply from the firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reminders sent on 31.08.2022, 15.09.2022 and 30.09.2022. Final Reminder sent on 15.10.2022. The Committee decided to Close the case due to no reply from the firm.
137.	VEONEER INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000418AM23	26-05-2022	20 NOS Automotive Radars	85261000	Comments sought from M/o Civil Aviation on 30.05.2022. Reminder sent on 17.08.2022 and 06.10.2022. Comments sought from DoT vide letter dated 30.05.2022. DoT vide letter dated 15.06.2022 has sought some documents from the firm. Reply from the firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reply from the firm referred to DoT on 17.08.2022. DoT vide email dated 18.08.2022 has sought separate import license issued from Regional Licensing Office (RLO) of WPC Wing from the firm. Reminders sent on 24.08.2022, 02.09.2022, 17.09.2022 and 02.10.2022. Final Reminder sent on 17.10.2022.

					The Committee decided to Close the case due to no reply from the firm.
138.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000870AM23	26.7.2 2	1072 Nos 6109088 SENSOR GP- OBJECT 16 nos 5075550 SENSOR GP- OBJECT	85261 000	Comments received from DGCA vide email dated 18.08.2022. Comments sought from DoT vide letter dated 04.08.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reply from the firm referred to DoT on 01.09.2022.
139.	TATA ADVANCED SYSTEMS LIMITED HQRXIMLAPPLY 00000878AM23	21.7.2 022	2 nos. ADVANCED FIELD ARTILLERY MUZZLE VELOCITY RADAR SYSTEM (MVR) TYPE NO. AY25120755	85261 000	Comments received from DGCA vide email dated 18.08.2022. Comments sought from DoT vide letter dated 05.08.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reminders sent on 31.08.2022, 15.09.2022 and 30.09.2022. Final Reminder sent on 15.10.2022. The Committee decided to Close the case due to no reply from the firm.
140.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY 00000946AM23	5.8.22	1 Set Doppler Radar System	85261 000	Comments sought from DoT vide letter dated 08.08.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reply from the firm referred to DoT on 01.09.2022. DoT vide email dated 20.09.2022 has sought some documents from the firm.

					The Committee decided to send a reminder to the firm.
					Comments sought from M/o Civil Aviation on 08.08.2022. Reminder sent to DGCA on 06.10.2022.
141.	Ashapura Marinetech International HQRXIMLAPPLY 00000954AM23	8.8.22	6 Nos Kannad Marine Safe Pro Ais Epirb 4 Nos Kannad Marrine Safelink Ais Sart2	85261 000	Comments received from DoT vide letter dated 16.08.2022. Comments sought from M/o Civil Aviation on 08.08.2022. The Committee decide to seek clarification regarding purpose of import from the firm. The firm has submitted that the imported item will be used for Trading Purpose. The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
142.	IDEMIA SYSCOM INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000869AM23	26.7.2 2	5 Nos Mesta Compact Series	85261 000	Comments sought from DoT vide letter dated 16.08.2022. DoT vide email dated 20.09.2022 has sought some documents from the firm. The Committee decided to send a reminder to the firm. Comments sought from M/o Civil Aviation on 16.08.2022. Reminder sent to DGCA on 06.10.2022.
143.	Kautech Advance Systems Private	16.9.2	2 nos.	85261	Comments sought from DoT vide letter dated 13.10.2022.

	Limited HQRXIMLAPPLY 00001204AM23	022	Radar of Anti- Drone System	000	Comments sought from M/o Civil Aviation on 13.10.2022.
144.	Kautech Advance Systems Private Limited HQRXIMLAPPLY 00001208AM23	16.9.2 022	29 nos. PELICAN CASE WHEELED, MESA SSR RADAR, PTZ CAMERA, ETHERNET CABLES FITTED WITH CONNECTORS etc.	42021 190, 85261 000, 85261 000,	Comments sought from DoT vide letter dated 19.09.2022. Comments sought from M/o Civil Aviation on 19.09.2022.
145.	TATA STEEL LIMITED HQRXIMLAPPLY 00001329AM23	6.10.2 022	1 no. Receiver Transmitter Antenna Assembly	85261 000	Comments sought from DoT vide letter dated 07.10.2022. Comments sought from M/o Civil Aviation on 07.10.2022.
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of recep t	Item for import	ITC (HS Code)	Status
146.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY 00280434AM22	9.12.2 021	2 sets Ground And Air Detection Surveillance Radar With Standard Accessories	85437 091	Comments received from from DDP vide letter dated 19.04.2022 and DGCA vide email dated 11.10.2022. The Committee decided to seek end User Certificate from the firm.

147.	Innxt Aviation Private Limited HQRXIMLAPPLY 00001071AM23	25.8.2 2	210 nos Nozzles, Packing Performed, Filter Element	88033 000	Comments sought from M/o Civil Aviation on 26.08.2022. Reminder sent to DGCA on 06.10.2022.
148.	Praphulla Raj Singh HQRXIMLAPPLY 00001259AM23	26.9.2 022	1 no. Tecnam Astore (Light Sport Aircraft)	88022 000	Recommended by DGCA vide email dated 17.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DGCA email dated 17.10.2022.
149.	VARUN KUNDAPUR SHENOY HQRXIMLAPPLY 00001258AM23	26.9.2 022	1 no. DJI Mini 3 Pro Nano Drone with Flying weight 249grams	85255 090	M/o Civil Aviation vide email dated 29.09.2022 has informed that the application may not be approved. The Committee decided to Reject the case on the basis of comments received from M/o Civil Aviation.
150.	ABHYUDAY BHARAT MEGA DEFENSE CLUSTER LLP HQRXIMLAPPLY 00001337AM23	8.10.2 022	5 nos. Cockpit Element (Set 3 units); Load Bearing Frame of the CH- 7 Helicopter with Elements of the control system; Helicopter tail boom; Helicopter Blades etc.	88073 000	Comments sought from M/o Civil Aviation on 10.10.2022.
151.	PN TRADE AND SERVICES HQRXIMLAPPLY 00001367AM23	11.10. 22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069 200	Comments sought from M/o Civil Aviation on 13.10.2022.

152.	Mulukutla Venkata Ravindra Kumar HQRXIMLAPPLY 00001306AM23	3.10.2 2	1 No NETNEW GPS Drones (with 6K UHD Camera for Adults 3-axis Gimbal EIS Anti-Shake Quadcopter 5G WIFI FPV)	88010 090	The applicant has submitted that the drone will only be used for their photography to enhance their hobbies and not for other purposes. The Committee noted that import of Drones is Prohibited with exceptions provided for R&D, Defence and Security purpose. In view of the above, the Committee decided to Reject the case.
Part 12	Department of Biotechnology				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
153.	Institute For Stemcell Science & Regenerative Medicine HQRXIMLAPPLY 00000527AM23	13-06-2022	4 VLS Aceol (Hofstenia miamia) worms	10620 00	Comments received from DAHD vide OM dated 28.06.2022. Comments sought from D/o Biotechnology on 17.06.2022. Reminder sent on 12.08.2022.
Part 13	D/o Food & PD				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

		t			
154.	Encube Ethicals Private Limited HQRXIMLAPPLY 00000175AM23	26.4.22	1000 Kgs REFINED COCONUT OIL PH.EUR	15131900	Comments sought from D/o Food & PD on 28.04.2022. Reminder sent on 12.08.2022.
Part 14	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
155.	SANTO LABS, HYDERABAD HQRXIMLAPPLY 00256948AM22	18.11.2021	1 no. Rotary tiller	84329090	Comments sought from D/o A, C&FW on 22.11.2021. Reminder sent to D/o A,C&FW on 23.05.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. Reminders sent on 26.08.2022, 10.09.2022, 25.09.2022. Final Reminder sent on 10.10.2022. The Committee decided to Close the case due to no reply from the firm.
156.	MANISH AGARWAL HQRXIMLAPPLY 00000521AM23	10-06-2022	50000.000 NOS Tiller Blade Used In Rotavators Of Agriculture Machinery	84329090	Comments sought from D/o AC&FW on 13.06.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. Reminders sent on 26.08.2022 and 10.09.2022. Reply from the firm referred to D/o A,C&FW on 17.10.2022
Part	AERB				

15					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
157.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM 21/O-7/IC [332100850012AM 21]	09.12. 20	2 SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444 000	Recommended by AERB vide email dated 08.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the AERB email dated 08.10.2022.
Part 16	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
158.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000608AM23	22-06- 2022	1 SET Filters (CISPR 25 chamber)	85480 000	Comments received from DoT vide email dated 21.09.2022 Application referred to MeitY on 30.08.2022.
159.	Stats Systems India Private Limited HQRXIMLAPPLY 00000966AM23	10.8.2 2	2 Nos Laptops	85493 100	The Committee noted that the application does not comply with the SoP provided by MeitY. In view of the above, The Committee decided to Reject the case.

160.	Samrisa Infotech Private Limited HQRXIMLAPPLY 00001105AM23	30.8.2 2	3 nos HP/HTE Proliant DL 360p 8Gen Server	84715 000	The Committee in its meeting No 06/AM23 had decided to examine the case on file as per SoP of MeitY. Clarification regarding items intended to be imported has been sought from the firm vide letter dated 10.10.2022. The Committee decided to send a reminder to the firm.
Part 17	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
161.	AS STRATEGIC PRIVATE LIMITED HQRXIMLAPPLY 00001188AM23	14.9.2 022	500 gms. / 300 nos. 500 gms. of N1 10 PROPELLANTS and 300 nos. of PRIMERS, MAGNUM	36010 020, 36010 010	PESO vide letter dated 03.10.2022 has informed that the application cannot be considered. The Committee decided to Reject the case on the basis of comments received from PESO.
162.	Indian Explosives Private Limited HQRXIMLAPPLY 00001207AM23	15.9.2 022	75000 pcs. Electronic Blasting Cap, Tiger Det, Ikon, Edev, Unitronic, Detonators Electronic Un0456/0513 (1.4s)	36036 000	Comments received from PESO vide letter dated 03.10.2022. The Committee decided to examine the case on file for approval of competent authority.

163.	Keltech Energies Limited HQRXIMLAPPLY 00001275AM23	28.9.2 022	18000 kgs. Tri-Nitro Toluene (TNT)	36010 010	Comments received from PESO vide letter dated 03.10.2022. The Committee decided to examine the case on file for approval of competent authority.
164.	Schlumberger Asia Services Limited HQRXIMLAPPLY 00001308AM23	3.10.2 022	482020 Nos. "Explosives" (103634671, Shaped Charge, Dp46rdx39-1 Sqjet, Rdx, 1.4d, Un440; 100331951, Csg Cutter, 8.18, Hmx, Female Thread, Alum, 1.4d, Un352; 101931870, Cutter, Jet, 5.800in Od, 97.6 Grams Hmx, 1.4d, Un440 Etc.)	36020 010	Comments received from PESO vide letter dated 17.10.2022. The Committee decided to examine the case on file for approval of competent authority.
Part 18	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
165.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY 00185458AM22	16.09.21	500 CUBIC METER (CBM) Sandalwood Rough logs	44039 922	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021.

					The Committee decided to seek documentary evidence for compliance to Policy Condition 2 of Chapter 44 from applicant once again. DL issued to the firm on 06.10.2022. The Committee decided to send a reminder to the firm.
166.	MALAYAGIRI ERSSENTIAL OILS DISTILERS HQRXIMLAPPLY 00366394AM22	23.02. 22	30000 Kgs SANTALUM ALBUM ROOTS	44039 922	Comments sought from MoEF&CC (SU Divn) on 07.03.2022. MoEF&CC (SU Division) vide OM dated 11.04.2022 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU) vide email dated 11.04.2022. MoEF&CC (SU) has sought some documents from the firm vide letter dated 05.05.2022. Reminders sent to the firm on 10.05.2022 and 25.05.2022. The firm replied vide email dated 28.07.2022. Reminder sent on 03.08.2022. MoEF&CC (SU Division) informed the Committee that the case is under examination with them.
167.	Kuru Agri Products HQRXIMLAPPLY 00000807AM23	18.07. 2022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039 922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. The applicant vide email dated 21.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF &

					HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information is awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022. The Committee decided to send a Final reminder to the firm.
168.	Antaryami Arc Private Limited HQRXIMLAPPLY 00000818AM23	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. The applicant vide email dated 22.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information are awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022. The Committee decided to send a Final reminder to the firm.
169.	Balaji Agrifuels Private Limited HQRXIMLAPPLY	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. The applicant vide email dated 22.07.2022 informed that they intend to comply with Actual User Condition.

	00000817AM23		(SANTALUM ALBUM)		MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information are awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 12.09.2022, 24.09.2022 and 12.10.2022. The Committee decided to send a Final reminder to the firm.
Part 19	MSME				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
170.	ASHAZ IMPEX HQRXIMLAPPLY 00000888AM23	27.7.2022	576 gms. Bukhoor 12 x 40 gm	33074 900	MSME informed the Committee that the application may not be considered. In view of the above, The Committee decided to Reject the case.

Part 20	M/o Fertilizers				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
171.	Gujarat State Fertilizers & Chemicals Limited HQRXIMLAPPLY 00001095AM23	22.08.22	4,50,000 MT Urea	31021000	Recommended by M/o Fertilizers vide OM dated 26.09.2022. The Committee decided to recommend the case subject to further approval of competent authority.
172.	Indian Farmers Fertiliser Cooperative Ltd HQRXIMLAPPLY 00001314AM23	4.10.2022	800000 MT Urea, whether or not in aqueous solution	31021000	Recommended by M/o Fertilizers vide OM dated 19.10.2022. The Committee decided to recommend the case subject to further approval of competent authority.
Part 21	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
173.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY 00390203AM22	16.3.2022	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3-Pentafluoropropane (HFC-245fa)	38273100	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek clarification from concerned SPCB / firm regarding manufacturing capacity of the firm.

174.	Stallion India Fluorochemicals Private Limited, Mumbai HQRXIMLAPPLY 00397024AM22	22.3.2 022	5000 kgs. 2,3,3,3 – TETRAFLUOROPR OP-1-ENE	29035 100	Recommended by MoEF&CC (OC) vide OM dated 25.03.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 25.03.2022.
175.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY 00397793AM22	23.3.2 022	800 MT S365MFC/227EA 93- 07% & 87-13%/ 1,1,1,3,3- pentafluorobutane/1,1,1,2,3,3,3- heptafluoropropane	38276 800	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 03.08.2022, however, they have not submitted necessary clearances issued by PESO. The Committee decided to seek necessary clearances from PESO from the firm. DL issued on 30.08.2022. The Committee decided to send a Reminder to the firm.
176.	GORAKHRAM HARIBUX,MUMB AI HQRXIMLAPPLY 00406325AM22	29.03. 2022	570000 kgs. Opteon YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE;Opte on YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE; Opteon XP40 (R-449A) / 2,3,3,3- Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane, Pentafluoroethane, Dif etc.	29035 100	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 03.08.2022, however, they have not submitted License to fill gas R1234yf issued by PESO. The Committee decided to seek necessary clearances from

					PESO from the firm. DL issued on 30.08.2022. Reminders sent on 15.09.2022 and 30.09.2022. The Committee decided to send a Final Reminder to the firm.
177.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY 00406800AM22	29.3.2 022	200000 kgs. Heptafluoropropane FM 200 (R227EA)	29034 600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek clarification from the firm regarding purpose of import. DL issued to the applicant on 06.07.2022. Reminder sent on 17.08.2022. The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022.
178.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY 00406794AM22	29.3.2 022	200000 kgs. 1,1,1,3,3,3-HEXAFLUOROPROPANE (FE-36 (R236FA)	29034 600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide valid a valid SPCB certificate and a valid PESO certificate for the gases applied. The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022.
179.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY 00000037AM23	30.3.2 022	5000 MT TRANS-1,3,3,3 – TETRAFLUOROPROP-1-ENE)	29035 100	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm.



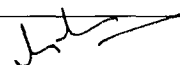
180.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00000064AM23	06.04. 22	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHANE NE GENETRON AZ-20 410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 18.07.2022 The firm responded on 08.08.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued on 30.08.2022. The firm responded on 12.09.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 06.10.2022. The Committee decided to send a reminder to the firm.
181.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000176AM23	26.4.2 2	34,40,000.00 kgs 1,1,1,2- TETRAFLUOROETHANE (R134a); Refrigerant Gas R 23 (FREON 23); Pentafluoroethane, Trifluoromet hane (FREON 95 R508B) etc.	29034 500 29034 600 29034 800 38275 100 29034 100	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide a valid SPCB certificate and a valid PESO certificate for the gases applied. The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022.
182.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000179AM23	26.4.2 2	890000 kgs. 1,1,1,4,4,4-Hexafluoro-2-butene, 1,1-Difluoroethane (OPTEON 1100 R1336mzz(z)); 2,3,3,3- Tetrafluoropropene, Difluorometha ne (OPTEON XL20 R454C); Difluoromethane, 2,3,3,3- Tetrafluoropropene (OPTEON	29035 100 38276 300 38276 500 38276	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide valid a valid SPCB certificate and a valid PESO certificate for the gases applied.

			XL41 R454B) etc.	800	The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022.
183.	GUJARAT FLUOROCHEMIC ALS LIMITED HQRXIMLAPPLY 00000462AM23	02.6.2 2	03 Numbers Calibration Gas Mixture R142B	29037 400	Comments received from MoEF&CC (OC) vide OM dated 14.06.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 02.08.2022, however, they have not submitted licence to fill issued by PESO and SPCB authorisation. The Committee decided to seek necessary clearances from PESO and SPCB from the firm. DL issued on 30.08.2022. The firm responded on 12.09.2022. They have submitted license to store issued by PESO. The Committee decided to seek necessary clearances from PESO and SPCB from the firm. DL issued on 06.10.2022. The Committee decided to send a reminder to the firm.
184.	GUJARAT FLUOROCHEMIC ALS LIMITED HQRXIMLAPPLY 00000584AM23	21-06- 2022	200.0 GMS REF STD 1,1- DUFLUOROETHANE R152A 99.9% PURE (75-37-6) and REF STD 1-Chloro, 1- Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1)	29034 300 and 29037 790	Comments sought from MoEF&CC (OC) on 21.06.2022. Comments received from MoEF&CC (OC) vide OM dated 28.06.2022 for import of 100 gms of 1,1-Difluoroethane (HFC-152a). Further, they have sought clarification from the firm with respect to import of REF STD 1-Chloro, 1-Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1). Reminders sent on 13.07.2022, 28.07.2022 and 12.08.2022 and

					30.08.2022. The Committed decided to seek necessary clearances from PESO and SPCB for 1,1-Difluoroethane (HFC-152a) from the firm. Reminder sent on 18.10.2022. The Committee decided to send a reminder to the firm.
185.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00000588AM23	20-06-2022	300000 KGS DIFLUOROMETHANE, PENTAFLUOROETHANE REFRIGERANT GAS R410a	38276 500	Comments received from MoEF&CC (OC) vide OM dated 28.06.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued to the firm on 18.07.2022. The firm responded on 08.08.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued on 30.08.2022. The firm responded on 12.09.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued on 06.10.2022. The Committee decided to send a reminder to the firm.
186.	Ceasefire Industries Private Limited HQRXIMLAPPLY 00000664AM23	30-06-2022	35000 KGS HFC-236FA and HFC-227EA	29034 600	Comments received from MoEF&CC (OC) on 18.07.2022. The Committee decided to seek necessary clearances of PESO from the firm. DL issued on 30.08.2022. Reminders sent on 15.09.2022, 30.09.2022 and 15.10.2022. The Committee decided to Close the case due to no reply from the firm.



187.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00000903AM23	30.7.2022	1000 kgs. Hfc227ea Ul Recognized And Fm Approved (Fire Extinguishing Agent-1,1,1,2,3,3,3,-Heptafluoropropane	29033990	Recommended by MoEF&CC (OC) vide OM dated 07.09.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 07.09.2022.
188.	MPCL Industries Limited HQRXIMLAPPLY 00000944AM23	6.8.22	1000 MT Pentafluoroethane (R-125)	29034400	Comments received from MoEF&CC (OC) vide OM dated 17.08.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 30.08.2022. Reminders sent on 15.09.2022, 30.09.2022 and 15.10.2022. The Committee decided to send a Final Reminder to the firm.
189.	Aska Equipments Private Limited HQRXIMLAPPLY 00000969AM23	9.8.22	28 nos. Blazecut T Series Fire Suppression Tube Part No. T025E, Blazecut T Series Fire Suppression Tube Part No. T050E, Blazecut T Series Fire Suppression Tube Part No. T100E etc	29034600	Comments sought from MoEF&CC (OC) on 12.08.2022. MoEF&CC (OC) vide OM dated 07.09.2022 has sought some clarification from the firm. Reply from firm referred to MoEF&CC (OC) on 26.09.2022. MoEF&CC (OC) vide OM dated 06.10.2022 has informed that they are not concerned with the matter. The Committee decided to refer the case to DPIIT.
190.	Emerson Electric Company (India) Private limited	12.8.22	176 kgs Opteon XL41(R-454B)Refrigerant	38276800	Recommended by MoEF&CC (OC) vide OM dated 07.09.2022.



	HQRXIMLAPPLY 00000984AM23		Difluoromethane 2,3,3,3- Tetrafluoropropene 44Kg Cylinder each (176KG)		For Ex-post facto Approval.
191.	STALLION ENTERPRISES HQRXIMLAPPLY 00001145AM23	6.9.22	1000000 Kgs R410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 29.09.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm.
192.	IR Technology Services Private Limited HQRXIMLAPPLY 00001138AM23	6.9.22	2 Nos Parts for Carbon Sulfur Determinator 709-802- 145-HAZ Spray Dust-Off XL Disposable	29034 300	Comments sought from MoEF&CC (OC) on 14.09.2022. MoEF&CC (OC) vide OM dated 29.09.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (OC) on 07.10.2022. MoEF&CC (OC) vide OM dated 06.10.2022 has informed that they are not concerned with the matter. The Committee decided to refer the case to DPIIT.
193.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY 00001206AM23	16.9.2 022	20000 kgs. NAF S 125 UN 3220 PENTAFLUOROETHANE 2.2	29034 400	Recommended by MoEF&CC (OC) vide OM dated 29.09.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 29.09.2022.
194.	Navin Fluorine Advanced Sciences	16.9.2 022	4500 MT Carbon tetrachloride	29031 400	Comments sought from MoEF&CC (OC) on 13.10.2022.

	Limited HQRXIMLAPPLY 00001209AM23				Comments sought from D/o C&PC on 16.09.2022.
195.	HINDUSTAN REFRIGERATION STORES HQRXIMLAPPLY 00001243AM23	23.9.2 022	1000000 kgs. 1.1.1.2 Tetrafluoroethane Gas	29034 500	Recommended by MoEF&CC (OC) vide OM dated 06.10.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.10.2022.
196.	LUPIN LIMITED HQRXIMLAPPLY 00001260AM23	23.9.2 022	19860 kgs. ZEPHEX 134a	29034 500	Recommended by MoEF&CC (OC) vide OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.10.2022.
197.	GUJARAT FLUOROCHEMIC ALS LIMITED HQRXIMLAPPLY 00001265AM23	27.9.2 022	8000 MT Refrigerant Gas R-410A (Refrigerant Blend R410A)	38276 500	Comments received from MoEF&CC (OC) vide OM dated 06.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
198.	GUJARAT FLUOROCHEMIC ALS LIMITED HQRXIMLAPPLY 00001264AM23	27.9.2 022	3000 MT 1,1,1,2-Tetrafluoroethane (HFC-134a)	29034 500	Comments received from MoEF&CC (OC) vide OM dated 06.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.

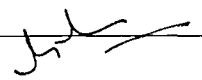


199.	GUJARAT FLUOROCEMIC ALS LIMITED HQRXIMLAPPLY 00001288AM23	28.9.2 022	1000 MT Refrigerant Gas R-407C (Refrigerant Blend R407C)	38276 400	Comments received from by MoEF&CC (OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
200.	MARINE SOLUTIONS HQRXIMLAPPLY 00001293AM23	1.10.2 022	10000 MT HALON 1211	29037 610	Recommended by MoEF&CC (OC) vide OM dated 18.10.2022. The Committee decided to Approve the case for supply to Bharat Electronics Limited, subject to conditions mentioned in the MoEF&CC (OC) OM dated 18.10.2022.
201.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY 00001309AM23	24.9.2 022	10000 kgs. 1,1,1,2,3,3,3- HEPTAFLUOROPROPANE HFC 227 E A also Known as FM 200	29034 600	Comments received from by MoEF&CC (OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
202.	Borgwarner India Private Limited HQRXIMLAPPLY 00001324AM23	6.10.2 022	32000 nos. REFRIGERANT GAS R134a (R134A IN 450 GM CAN)	29034 500	Comments sought from MoEF&CC (OC) on 06.10.2022. MoEF&CC (OC) vide OM dated 18.10.2022 has sought clarification from the firm. The firm replied directly to MoEF&CC (OC) vide email dated 19.10.2022.
203.	Dow Chemical International Private Limited HQRXIMLAPPLY 00001338AM23	8.10.2 022	25 MT 1,1,1,3,3- PENTAFLUOROPROPAN 00136117R001 HFC 245	29034 700	Comments sought from MoEF&CC (OC) on 10.10.2022.

Part 22	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
204.	Dhampur Sugar Mills Limited HQRXIMLAPPLY 00000571AM23	17-06-2022	20000 MTS Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 20.06.2022. C&PC vide email dated 20.06.2022 has sought some information from the firm. The firm replied directly to C&PC on 11.07.2022. C&PC vide email dated 22.07.2022 has sought some more information from the firm. Reminder sent on 12.08.2022. The applicant replied directly to C&PC vide email dated 29.08.2022. C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. The Committee decided to send a reminder to the firm.
205.	Rough Seas Global Limited HQRXIMLAPPLY 00000970AM23	10.8.22	2 ltrs Molar Solutions of HCL Ac-d-1ml/l	28061000	Comments sought from C&PC on 16.08.2022. C&PC vide OM dated 05.09.2022 has sought some information / documents from the firm. Reply from the firm referred to D/o C&PC on 18.10.2022.
206.	BALAJI AMINES LIMITED HQRXIMLAPPLY	18.8.22	15000 MT Denatured Ethyl Alcohol	22072000	Comments sought from C&PC on 25.08.2022. C&PC vide email dated 13.09.2022 has sought some information / documents from the firm.

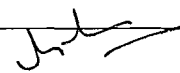
	00001019AM23				C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. The Committee decided to send a reminder to the firm.
207.	Max Speciality Films Private Limited HQRXIMLAPPLY 00001101AM23	30.8.22	1500 Pcs Fibre Reinforced Plastic core-FRP Core (Second Hand/Reusable)	39234000	Comments sought from C&PC on 01.09.2022. C&PC vide email dated 17.10.2022 informed that the case is under examination with them. Comments sought from MoEF&CC (HSMD) on 01.09.2022.
208.	Sirim Scientific Solutions HQRXIMLAPPLY 00001074AM23	25.8.22	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211100	Comments sought from C&PC on 06.09.2022. C&PC vide email dated 17.10.2022 informed that the case is under examination with them. Comments sought from MoEF&CC (HSMD) on 06.09.2022.
209.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY 00000585AM23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC (OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from C&PC on 06.09.2022.
210.	Alchemie Finechem Private Limited HQRXIMLAPPLY 00001131AM23	5.9.22	3500 MT DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 05.09.2022. C&PC vide email dated 09.09.2022 has sought some information / documents from the firm. C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. The Committee decided to send a reminder to the firm.
Part 23	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS	Status

	&HQ File No.	receipt		Code)	
211.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM 21/A-91/IC [52100850558AM2 1]	09.12. 20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	49070 090	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020. Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. Applicant replied directly to MoEF&CC (HSMD) on 30.09.2021. Reminders sent to MoEF&CC (HSMD) on 20.05.2022, 10.08.2022 and 16.09.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
212.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM 20]	23.10. 19	5000 Kgs Niobium Scrap	81129 200	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The applicant responded directly to MoEF&CC (HSMD) on 30.09.2021. Reminders sent to MoEF&CC (HSMD) on 20.05.2022, 10.08.2022 and 15.09.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).



213.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY 00314896AM22	11.01. 22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
214.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY 00000449AM23	01-06- 2022	100.000 MTS FIX CARBON 97%, SULPHUR 2%	38019 000	Comments sought from MoEF (HSMD) on 28.06.2022. Reminder sent on 10.08.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
215.	Hindustan Platinum Private Limited HQRXIMLAPPLY 00000566AM23	14-06- 2022	1700000 KGS Spent Catalyst Of Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal	71129 990	Comments sought from MoEF (HSMD) on 06.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.
216.	Mahavir Bullion & Refinery Private Limited HQRXIMLAPPLY 00000720AM23	07.7.2 2	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper 15%)	71123 000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.

217.	Parker Precious Metals LLP HQRXIMLAPPLY 00000616AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.
218.	AJ Refinery Private Limited HQRXIMLAPPLY 00000615AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
219.	Bright Metal Refiners HQRXIMLAPPLY 00000621AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
220.	Sovereign Metals Limited HQRXIMLAPPLY 00000617AM23	23-06-2022	6 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.
221.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY 00000618AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.



222.	NARRONDASS MANORDASS HQRXIMLAPPLY 00000628AM23	24-06- 2022	6 NOS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022, 25.08.2022 and 09.09.2022.
223.	Equidem Enterprise Private Limited HQRXIMLAPPLY 00000636AM23	25-06- 2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.
224.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY 00000643AM23	27-06- 2022	3 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.
225.	Augmont Enterprises Private Limited HQRXIMLAPPLY 00000529AM23	13.06. 2022	2000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022.
226.	MGR Overseas Private Limited HQRXIMLAPPLY 00000685AM23	29-06- 2022	2 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022.

227.	MMTC – Pamp India Private Limited HQRXIMLAPPLY 00000745AM23	11.07. 2022	10 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022.
228.	Kundan Care Products Limited HQRXIMLAPPLY 00000917AM23	2.8.20 22	20000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 03.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022.
229.	Zaveri And Company Private Limited HQRXIMLAPPLY 00000962AM23	10.8.2 2	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweeping	71129 100	Comments sought from MoEF (HSMD) on 10.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022.
230.	TWINBIRD CO HQRXIMLAPPLY 00000968AM23	10.8.2 2	100 Kg Waste and Scrap of Precious Metal	71129 990	Comments sought from MoEF (HSMD) on 12.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 07.09.2022.
231.	METORO PRECIOUS REFINERY PRIVATE LIMITED HQRXIMLAPPLY	15.9.2 022	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto	71129 920, 71123 000	Comments sought from MoEF (HSMD) on 15.09.2022. The Committee decided to seek details of past import from the firm.

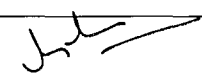
	00001198AM23		7%, Silver 4%)		
232.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY 00001228AM23	15.9.2 022	71123000 kgs. Spent Catlyst Of Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal; Other Waste And Scrap Of Precious Metal/Compounds Of A Kind Preincipally For Recovery Of Metal; Ash Containing Precious Metakl Or Precious Metal Compounds Etc.	71129 990/7 11230 00	Comments sought from MoEF (HSMD) on 13.10.2022. The Committee decided to seek details of past import from the firm.
233.	LALA INTERNATIONAL HQRXIMLAPPLY 00000736AM23	15.07. 2022	4200 MT Used High Alumina Bricks And Shapes, Used Magnesite Bricks And Shapes, Used Magnesite Carbon Bricks And Shapes Etc.	69022 020, 69021 040, 69022 050	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
234.	LALA INTERNATIONAL HQRXIMLAPPLY 00001073AM23	24.8.2 2	4200 MT Scrape High alumina Bricks and Shapes, Scrape Magnesia Bricks and Shapes, Scrape Magnesite Carbon Bricks and Shapes etc.	6902202 0 6902101 0 6902104 0 6902205 0 6902209 0	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
235.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY 00000423AM23	30-05- 2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203 090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate

					Change. Reminder sent to MoEF&CC (HSMD) on 30.08.2022. The Committee decided to send a reminder to MoEF&CC (HSMD).
236.	Pashupati Polytex Private Limited HQRXIMLAPPLY 00001354AM23	11.10.22	250 MT 3907- PET FLAKES / REGRIND	39152000	The Committee decided to request the applicant to submit NoC from MoEF&CC (HSMD).
237.	Ganesha Ecosphere Limited HQRXIMLAPPLY 00001294AM23	1.10.2022	9290 MT PET flake (chip)	39076930	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 08.09.2022. The Committee decided to defer the case for further examination as per comments of MoEF&CC (HSMD).
238.	NIRMAL FIBRES PRIVATE LIMITED HQRXIMLAPPLY 00001292AM23	30.9.2022	250000 MT PET flake (chip)	39076930	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 28.01.2022. The Committee decided to defer the case for further examination as per comments of MoEF&CC (HSMD).
Part 24	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status



239.	GAYATHREE INDUSTRIES HQRXIMLAPPLY 00000662AM23	30-06-2022	2480 MTS USED TYRE SCRAP PRESS BALED AND SHREDDERS MULTIPLE CUTS	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2021.
					Recommended by DPIIT vide OM dated 20.10.2022.
					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letter dated 10.05.2022 and DPIIT OM dated 20.10.2022.
240.	RAJDEV INDUSTRIES HQRXIMLAPPLY 00000826AM23	20.07.2022	1500 MT Lead Scrap (ISRI Code: Radio, Racks, Rails, Relay, Ropes, Rents And Rakes)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 19.07.2022 and DPIIT vide OM dated 03.10.2022. For Ex-post facto Approval.
241.	PUNJAB RUBBERS HQRXIMLAPPLY 00000634AM23	30.07.2022	1000000 kgs. latex gloves	40151 900	Comments sought from MoEF&CC (HSMD) on 26.07.2022.
					Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 02.08.2022 has sought some information / documents from the firm. Reminders sent to applicant on 16.08.2022 and 06.09.2022. Reply from the firm referred to DPIIT on 09.09.2022. DPIIT vide OM dated 16.09.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 07.10.2022. DPIIT vide OM dated 11.10.2022 has sought some documents from the firm. The Committee decided to send a reminder to the firm.
242.	Indo-Mim Private Limited	16.8.22	3000 Kgs F75 Scrap Material.	81053 000	Comments sought from MoEF&CC (HSMD) on 17.08.2022.
					Comments sought from DPIIT on 17.08.2022.

	HQRXIMLAPPLY 00000998AM23				DPIIT informed the Committee that the case is under examination with them.
243.	Attero Recycling Private Limited HQRXIMLAPPLY 00001020AM23	18.8.2 2	1185 MT Scrap Lithium Ion Batteries & Cells	85491 900	Recommended by MoEF&CC (HSMD) vide letter dated 16.08.2022 and DPIIT vide OM dated 29.09.2022 for import of 1185 MT of Scrap Lithium Ion Batteries & Cells. For Ex-post facto Approval.
244.	Lohum Cleantech Private Limited HQRXIMLAPPLY 00001115AM23	2.9.22	250 MT LITHIUM ION BATTERY SCRAP	85491 400	Recommended by MoEF&CC (HSMD) vide letter dated 25.08.2022. Comments sought from DPIIT on 02.09.2022. DPIIT vide OM dated 21.09.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
245.	Pondy Oxides And Chemicals Limited HQRXIMLAPPLY 00001120AM23	2.9.22	6000 MT Lead Acid Battery Scrap as per ISRI 'Rains' / Battery Plates as per ISRI 'Rails	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021. Comments sought from DPIIT on 05.09.2022. DPIIT vide OM dated 20.09.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
246.	RAJ METAL INDUSTRIES HQRXIMLAPPLY 00001167AM23	9.9.22	1588 MT Scrap drained/dry while intact, lead batteries covered by ISRI Rains (A1160)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 05.09.2022 and DPIIT vide OM dated 29.09.2022. For Ex-post facto Approval.



247.	RAJ METAL INDUSTRIES HQRXIMLAPPLY 00001168AM23	9.9.22	500 MT LEAD SCRAP (SCRI CODE: RAILS (B1020)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022 and DPIIT vide OM dated 28.09.2022. For Ex-post facto Approval.
248.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00001190AM23	14.9.2 022	11320 MT Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ pressed Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2022. Recommended by DPIIT vide OM dated 18.10.2022 for import of 6135 MT of "Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ pressed Baled). The Committee decided to Approve the case for import of 6135 MT of Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ pressed Baled) subject to conditions mentioned in the MoEF&CC letter dated 08.09.2022 and DPIIT OM dated 18.10.2022.
249.	M M ENTERPRISES HQRXIMLAPPLY 00001197AM23	14.9.2 022	23 MT Drained Lead Acid Battery Scrap	85491 100	Comments sought from MoEF&CC (HSMD) on 15.09.2022 Comments sought from DPIIT on 15.09.2022. DPIIT vide email dated 20.09.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
250.	BUY AND SALE COMPANY HQRXIMLAPPLY 00001215AM23	17.9.2 022	860 MT Old Used Tyres And Tubes Scrap (Multiple cuts/ Shredded/ Pressed Baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 24.08.2022. Recommended by DPIIT vide OM dated 11.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter

					dated 24.08.2022 and DPIIT OM dated 11.10.2022 and subject to verification of the factory premises by the concerned RA.
251.	SKYLEAD HQRXIMLAPPLY 00001219AM23	17.9.2 022	1000 MT Lead scrap covered by ISRI code word 'Rails' - Battery Plates	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 19.07.2022. Recommended by DPIIT vide OM dated 17.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 19.07.2022 and DPIIT OM dated 17.10.2022 and subject to verification of the factory premises by the concerned RA.
252.	S. E. POWER LIMITED HQRXIMLAPPLY 00001221AM23	20.9.2 022	6476 MT USED RUBBER TYRE SCRAP / PAIRING / RUBBER TUBE SCRAP(MULTIPLE CUTS/ SHREDS /PRESS BALED)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 09.05.2022. Recommended by DPIIT vide OM dated 18.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.05.2022 and DPIIT OM dated 19.10.2022.
253.	ASIA RUBBER PRODUCTS HQRXIMLAPPLY 00001250AM23	24.9.2 022	1500 MT Used Rubber Tyres Scrap	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 16.09.2022. Recommended by DPIIT vide OM dated 03.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 16.09.2022 and DPIIT OM dated 03.10.2022.



254.	ASIA RUBBER PRODUCTS HQRXIMLAPPLY 00001251AM23	24.9.2 022	1380 MT Used Rubber Tyre Scrap Truck, Bus & other Radial Tyres either in Multiple Cut or in Pressed & Baled.	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 20.09.2022.
					Recommended by DPIIT vide OM dated 03.10.2022.
					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 20.09.2022 and DPIIT OM dated 03.10.2022.
255.	Haryana Rubber Industries HQRXIMLAPPLY 00001277AM23	28.9.2 022	5100 MT Used Rubber Tyres/ tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 08.08.2022.
					Recommended by DPIIT vide OM dated 20.10.2022 for import of 3317 MT of Used Rubber Tyres/ tubes Scrap (Multi-cut/ Press Baled/ Shredded).
					The Committee decided to Approve the case for import of 3317 MT of Used Rubber Tyres/ tubes Scrap (Multi-cut/ Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 08.08.2022 and DPIIT OM dated 20.10.2022.
256.	Bindal Smelting Private Limited HQRXIMLAPPLY 00001278AM23	28.9.2 022	1500 MT Lead Scrap (ISRI Code : Radio/Racks/Ropes/Rails/Rents /Rakes/Relay)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 25.07.2022.
					Recommended by DPIIT vide OM dated 13.10.2022.
					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 25.07.2022 and DPIIT OM dated 13.10.2022.

257.	AGNI INDUSTRIES HQRXIMLAPPLY 00001281AM23	29.9.2022	320 MT Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Racks & Rents)	78020090	Recommended by MoEF&CC (HSMD) vide letter dated 19.09.2022. Comments sought from DPIIT on 29.09.2022. DPIIT vide email dated 10.10.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
258.	Jayachandran Alloys Private Limited HQRXIMLAPPLY 00001326AM23	6.10.2022	10000 MT Lead Battery Scrap (ISRI Code : RAINS)	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 15.06.2021. Recommended by DPIIT vide OM dated 17.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.06.2022 and DPIIT OM dated 17.10.2022.
259.	Jain Resource Recycling Private Limited HQRXIMLAPPLY 00001373AM23	11.10.22	4500 MT Lead Scrap as per ISRI code Relay	78020090	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 13.10.2022.
260.	Jain Resource Recycling Private Limited HQRXIMLAPPLY 00001372AM23	11.10.22	10000 MT Lead Scrap as per ISRI code Rains and Lead battery plates covered by ISRI code word Rails	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 13.10.2022.
261.	RAKSHA RECLAMATIONS, LUDHIANA	21.12.2021	1000 MT USED RUBBER TYRE	4004000	Recommended by MoEF&CC (HSMD) vide letter dated 04.08.2022 and DPIIT vide OM dated 24.08.2022.

	HQRXIMLAPPLY 00293260AM22		SCRAP / TUBE SCRAP (Multiple-cuts/ Shredded/press baled)		For ex-post facto Approval.
Part 25	DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receip t	Item for import	ITC (HS Code)	Status
262.	Exedy Clutch India Private Limited HQRXIMLAPPLY 00000730AM23	08-07- 2022	3600 KG Rubber powder/dust	40040 000	Comments sought from DPIIT on 12.07.2022. DPIIT vide OM dated 03.08.2022 has sought some information / documents from the firm. Reminders sent on 10.08.2022 and 08.09.2022. Reply from the firm referred to DPIIT on 19.10.2022.
263.	Nash Industries (I) Private Limited HQRXIMLAPPLY 00000825AM23	20.07. 2022	200 kgs. 1212444h premabra ze 616 vtg gr2 wire .276 dia x coil and silvaloy 721 wire .0276 dia x 32.2 to/spool	71069 290	Comments sought from DPIIT on 22.07.2022. Reminder sent on 10.08.2022. DPIIT informed the Committee that the case is under examination with them.
264.	OCEAN RUBBER INDUSTRIES HQRXIMLAPPLY 00000839AM23	20.07. 2022	10000 MT Rubber Crumb / Granules Having Mesh Size Finer Than 10 Mesh And Devoid With Steel And Most Of Fibre	40040 000	Recommended by DPIIT vide OM dated 29.09.2022 The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 29.09.2022.
265.	Raiden Infotech India Private Limited	8.8.22	340 nos. GPN 1093182-01 - Assy, Power Filter Module, 8 x IEC320 C20 Input, 2 x 10pin Connector Output,	85480 000	Comments sought from DPIIT on 12.08.2022. DPIIT informed the Committee that the case is under examination with them.

	HQRXIMLAPPLY 00000965AM23		Ikea S; GPN 72002750-01 - Assy, Power Filter Module, 8 x IEC320 C20 Input, 2 x 10pin Connector Output, Ikea; GPN 72003090-01 - Assy, Power Filter Module, 4 x IEC320 C20 Input, 1 x 10p Connector Output, No Circ etc.		
266.	Mersen India Private Limited HQRXIMLAPPLY 00001100AM23	30.8.2 2	640 Kgs SILVER POWDER	71061 000	Comments sought from DPIIT on 30.08.2022. DPIIT informed the Committee that the case is under examination with them.
267.	HV SYSTEMS HQRXIMLAPPLY 00001142AM23	7.9.22	58 grams Braze Alloys: BVAu-9 (35%Gold+65%Copper) and BVAu-10 (50 % Gold + 50 % Copper)	71081 300	Recommended by DPIIT vide OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 06.10.2022.
268.	Indian Institute Of Science HQRXIMLAPPLY 00001200AM23	15.9.2 022	10 gms. of EAU0KI0001 Au 3mmDia x 3mmTh Pellets 4N Gold Pellets (LOT K220-628) and 1 no. of EAU0KI0001 Au 3mmDia x 3mmTh Pellets 4N Gold Pellets (LOT K220-628)	71159 010	Comments sought from DPIIT on 16.09.2022.
269.	Society For Applied Microwave Electronics Engineering And Research Bombay HQRXIMLAPPLY 00001239AM23	22.9.2 022	800 gms. Nicoro (1 mm wire); Nioro (1 mm wire); Nicoro - 80 (1 mm wire) etc.	71081 300	DPIIT vide OM dated 30.09.2022 has informed that they are not concerned with the matter. The Committee decided to examine the case on file for approval of Competent Authority.

270.	GREEN GLOBAL TECHNOLOGIES HQRXIMLAPPLY 00001269AM23	27.9.2 022	10000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040 000	Recommended by DPIIT vide OM dated 03.10.2022 for import of 3787 MT of Crumb Rubber Granules having mesh size finer than 10 Mesh to 12 Mesh, and devoid of iron / steel and most of the fibres. The Committee decided to Approve the case, for import of 3787 MT of Crumb Rubber Granules having mesh size finer than 10 Mesh to 12 Mesh, and devoid of iron / steel and most of the fibres, subject to conditions mentioned in the DPIIT OM dated 03.10.2022.
271.	Indian Institute Of Science HQRXIMLAPPLY 00001290AM23	30.9.2 022	50 gms. Au/Ge(88/12wt%) 3mmDia x 3mmTh 4N	71159 010	Recommended by DPIIT vide OM dated 06.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 06.10.2022.
Part 26	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
272.	Naaz Buying House HQRXIMLAPPLY 00001310AM23	3.10.2 022	100 MT Betel Nut (Supari) Split	80280 20	The Committee noted that as per Notification No. 20 dated 25.07.2018, import under ITC HS Code 08028020 is Prohibited. However, import is free if CIF value is Rs. 251/- and above per Kilogram. In view of the above, the Committee decided to Close the case.

273.	Shahnaz Commodities International Private Limited HQRXIMLAPPLY 00001307AM23	3.10.2 022	500 MT Fresh Green Areca Nut	80280 10	The Committee noted that as per Notification No. 36 dated 28.09.2022, import of Areca nut under ITC HS Code 08028010 is Prohibited. In view of the above, the Committee decided to Close the case.
274.	Sovereign Metals Limited HQRXIMLAPPLY 00001176AM23	9.9.22	13,100 grams Gold CRM (99.999), Silver CRM (99.999), GDL PAM Set of Six 9999 Gold Samples, etc	71081 300 71069 190	DPIIT vide OM dated 22.09.2022 informed that they are not concerned with the matter. The Committee decided to seek clarification from the firm regarding purpose of import/ justification for import. Deficiency letter issued to the firm on 06.10.2022. The Committee decided to send a reminder to the firm.
275.	Titan Company Limited, Tamil Nadu HQRXIMLAPPLY 00391956AM22	18.3.2 022	1800 kgs. Silver alloys	71069 290	DPIIT vide OM dated 22.09.2022 informed that they are not concerned with the matter. The Committee decided to examine the case on file.
276.	Cookson India Private Limited HQRXIMLAPPLY 00000795AM23	15.07. 2022	120 kgs. Silver Flake, Conductive Silver Paste, Nano Silver Paste etc.	71061 000	DPIIT vide OM dated 22.09.2022 informed that they are not concerned with the matter. The Committee in its meeting No. 06/AM23 decided to examine the case on file. Clarification has been sought from the firm vide letter dated 12.10.2022. The Committee decided to send a reminder to the firm.



277.	Sarda Energy & Minerals Limited HQRXIMLAPPLY 00000169AM23	25.4.2 2	50400 MT Ferro Manganese Slag	26190 090	Recommended by M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022. The Committee decided to Approve the import of 33,962.5 MT of Ferro Manganese Slag, subject to conditions mentioned in the M/o Steel OM dated 01.07.2022 and email dated 22.07.2022.
278.	BERRY ALLOYS LIMITED HQRXIMLAPPLY 00000496AM23	7.6.22	30000 MT Ferro slag Manganese	26190 090	Recommended by M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022. The Committee decided to Approve the quantity as applied, subject to the submission of a valid CTO (CTO expired on 31.08.2022 and suitable verification of the CTO from the SPCB concerned. The firm vide letter dated 06.10.2022 has been requested to submit valid CTO. The Committee decided to send a reminder to the firm.
279.	BLD Metal And Alloys Private Limited HQRXIMLAPPLY 00387536AM22	15.3.2 2	2,000 MT Aluminum Dross	26204 010	Comments sought from SPCB on 28.03.2022. Reminder sent on 19.10.2022.
280.	V R METALS HQRXIMLAPPLY 00000700AM23	05.07. 2022	30 MTS AI- 80-90% Mg 0.5-3% Fe 0.1-2%	26204 010	The applicant has been requested to submit certificate from SPCB vide DL dated 02.08.2022. Reminders sent on 17.08.2022, 01.09.2022, 1.10.2022. Final Reminder sent on 16.10.2022. The Committee decided to Close the case due to no reply from the firm.



281.	OMEGA METAL HQRXIMLAPPLY 00000798AM23	15.07. 2022	35 MT Aluminum Dross	26204 010	The applicant has been requested to submit certificate from SPCB vide DL dated 20.07.2022. Reminders sent on 04.08.2022, 19.08.2022 and 0.3.10.2022. Final Reminder sent on 18.10.2022. The Committee decided to Close the case due to no reply from the firm.
282.	KARTIK ENTERPRISES HQRXIMLAPPLY 00000470AM23	03.06. 22	1200 MT Aluminum Dross . Basel Code : B110.	26204 010	The Committee noted that Import under Basel B110 shall require permission from the MoEF&CC. The Committee decided to direct the applicant to provide the required permission from MoEFCC (HSMD) and valid SPCB certificate. The applicant has submitted SPCB certificate from concerned SPCB. Comments sought from SPCB on 07.10.2022.
283.	Universal Trade Link / Gold Star Alloys HQRXIMLAPPLY 00000842AM23	21.07. 2022	2400 MT ALUMINIUM DROSS	26204 010	Comments sought from SPCB on 16.08.2022. The Committee decided to send a reminder to SPCB.
284.	Shrishyam Ingot And Casting Private Limited HQRXIMLAPPLY 00000874AM23	26.7.2 022	30000 MT Aluminum dross - Solid	26204 010	Comments sought from SPCB on 05.08.2022. The Committee decided to send a reminder to SPCB.
285.	Sri KSR Metal And Alloys Private Limited	7.8.22	4000 MT Aluminium dross	26204 010	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste

	HQRXIMLAPPLY 00000951AM23				Authorisation for recycling/reprocessing of Aluminum Dross. Clarification sought vide email dated 06.10.2022.
286.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY 00001202AM23	15.9.2 022	400 MT Aluminum dross	26204 010	Comments sought from SPCB on 16.09.2022. The Committee decided to send a reminder to SPCB.
287.	Pride Metal Industries HQRXIMLAPPLY 00001236AM23	21.9.2 022	45000 MT ALUMINIUM DROSS	26204 010	Comments sought from SPCB on 26.09.2022. The Committee decided to send a reminder to SPCB.
288.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC [052100850417AM 20]	05.11. 19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040 000	The Committee decided to Close the case, pending comments from Air(HQ).
289.	Shreyas Shipping And Logistics Limited (Danny Dsouza), Thane 01/53/8/54937/AM 21/D-36/IC [032100850477AM 21]	04.02. 21	1 Unt Marine Radar JMR-9225-6XC	85261 000	Comments received from DoT vide letter dated 18.02.2021. DGCA vide email dated 06.06.2022 informed that the matter may pertain to M/o Defence. Application referred to DDP on 08.07.2022. Comments received from DDP vide email dated 19.07.2022. The Committee decided to seek clarification regarding purpose of import from the firm. DL issued on 30.08.2022. Reminder sent on 16.09.2022, 01.10.2022 and 16.10.2022.

					The Committee decided to Close the case due to no reply from the firm.
290.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255 040	The Committee decided to Close the case, pending comments from Cabinet Secretariat.
291.	Bharat Secure Aero Solution Private Limited HQRXIMLAPPLY 00029561AM22	29.4.21	10 Nos Communication jamming equipment	85255 040	The Committee decided to Close the case, pending comments from Cabinet Secretariat.
292.	Electronics Corporation Of India Limited HQRXIMLAPPLY 00000281AM23	09-05-2022	2 NOS Portable RCIED Jammer Model: EC-SPJE-400	85255 040	Comments sought from Cabinet Secretariat by Post on 25.05.2022.
293.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY 00330878AM22	25.01.22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	AU	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).
294.	Asok Sparklers Factory HQRXIMLAPPLY 00000768AM23	12.07.2022	5000 KGS TITANIUM POWDER	81082 000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 18.07.2022. Reminders sent on 02.08.2022 and 17.08.2022.

295.	Oishii Food And Beverage HQRXIMLAPPLY 00001234AM23	21.9.2 022	20000 kgs. VIETNAMESE JAPONIKA RICE BROKEN 5% (NON BASMATI)	10063 090	The Committee decided to examine the case on file for approval of competent authority.
296.	Istore Direct Trading Private Limited HQRXIMLAPPLY 00001318AM23	4.10.2 022	60 MT Sushi Rice; Glutinous Rice; Jasmine Rice etc.	10063 090,	The Committee decided to examine the case on file for approval of competent authority.
297.	MGR Overseas Private Limited HQRXIMLAPPLY 00000781AM23	13.7.2 2	20 MT SILVER (DORE) BARS - PURITY : UPTO 95%	71069 100	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Silver Dore Bar.
298.	Caps Gold Private Limited HQRXIMLAPPLY 00001179AM23	12.9.2 2	1 MT GOLD (DORE) BARS WITH PURITY UPTO 95%	71081 200	The Committee examined the documents submitted by the firm, and decided to call for Consent to Operate issued by concerned SPCB from the firm. DL issued on 06.10.2022. The Committee decided to send a reminder to the firm.
299.	Kundan Refinery Private Limited HQRXIMLAPPLY 00001303AM23	3.10.2 022	50000 kgs. Silver Dore Bars Maximum Purity 95 Percent	71069 100	The Committee examined the documents submitted by the firm, and decided to call for valid NABL Certificate and Consent to Operate issued by concerned SPCB from the firm

300.	SHREE AMBICA TOUCH HQRXIMLAPPLY 00001359AM23	11.10. 22	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081 200	The Committee examined the documents submitted by the firm, and decided to call for Consent to Operate issued by concerned SPCB from the firm.
301.	Narrondass Manordass HQRXIMLAPPLY 00001380AM23	13.10. 22	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081 200	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95 % purity), based upon substantive utilization of previous license.
302.	Yash Oro India Private Limited HQRXIMLAPPLY 00001397AM23	15.10. 22	3 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081 200	The Committee observed that the firm has substantial unutilised quantity in the previous license. The Committee decided to request the firm to approach after utilization of earlier license.
303.	Opus Refinery Private Limited HQRXIMLAPPLY 00001398AM23	14.10. 22	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081 200	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95 % purity), based upon substantive utilization of previous license.
304.	Gold One Refinery Private Limited HQRXIMLAPPLY 00001387AM23	14.10. 22	1 MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081 200	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 01 MT of Gold Dore Bar (upto 95 % purity), subject to physical verification of the factory premises by concerned RA.

